

BEFORE THE NATIONAL GREENTRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.153 of 2020(SZ)

IN THE MATTER OF

Tribunal on its own motion-SUOMOTU
Based on the News item in The Times of
Indian Newspaper, Chennai edition dated
30.07.2020, " Raw Sewage,
Encroachments continue to threaten
Lake".

...Applicant(s)

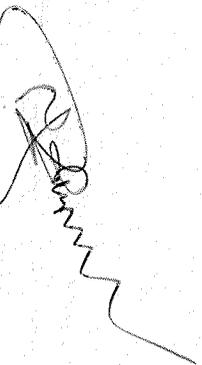
Versus

1. The Chief Secretary to Govt. of Tamil Nadu, Govt Secretariat, Fort St. George, Chennai; Tamil Nadu-600009.
2. The Principal Secretary to Government, Public Works Department, Govt. Secretariat, Fort St. George, Chennai – 600009.
3. The Additional Chief Secretary to Govt. of Tamil Nadu, Revenue and Disaster Management Department, Govt. Secretariat, Fort St. George, Chennai; TamilNadu-600009.
4. The Secretary to Govt. of Tamil Nadu, Department of Environment, Govt. Secretariat, Fort St. George Chennai; TamilNadu-600009.
5. Additional Chief Secretary to Govt. of Tamil Nadu, Municipal Administration and Water Supply Department, Govt. Secretariat, Fort St. George, Chennai, Tamil Nadu-600 009.
6. Additional Chief Secretary to Govt. of Tamil Nadu, Rural Development and Panchayat Raj Department, Govt. Secretariat, Fort St. George Chennai; TamilNadu-600009.
7. The Principal Secretary to Govt. of Tamil Nadu, Housing and Urban Development Department, Govt. Secretariat, Fort St. George Chennai; TamilNadu-600009.



V.G.RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S.Board
Chennai - 600 002.

8. The Principal Secretary to Govt. of Tamil Nadu, Industries Department, Govt. Secretariat, Fort St. George, Chennai, TamilNadu-600009.
9. The Chairman, Tamil Nadu Pollution Control Board, No. 76, Anna Salai, Guindy, Chennai, TamilNadu-600032.
10. Commissionerate of Municipal Administration, Rep. by its Commissioner, No. 78, Urban Administrative Building, Santhome High Road, Chennai-600028
11. Directorate of Town Panchayats, Rep. by its Director, Kuralagam, Chennai 600108.
12. Chennai Metropolitan Water Supply & Sewerage Board, Rep. by its Managing Director, No. 1, Pumping Station Road, Chintadripet, Chennai-600031.
13. Tamil Nadu Water Supply and Drainage Board, Rep. by its Managing Director, 31, Kamarajar Salai, Chepauk, Chennai- 600005.
14. The District Collector, Chennai District, District Collector Office, No. 62, Rajaji Salai, 4th Floor, Chennai-600001.
15. The District Collector, Kancheepuram District, First Floor, Collectorate, Kancheepuram-631501.
16. The District Collector, Chengalpet District, Collector Office, GST Road, Chengalpet-603001.
17. The District Collector, Tiruvallur District, First Floor, Collectorate, Tiruvallur-602001.



V.G. RAIVASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

CHENNAI WATER SUPPLY & SEWERAGE BOARD
NO. 1, PUMPING STATION ROAD,
CHINTADRIPET, CHENNAI - 600 031

18. Greater Chennai Corporation,
Rep.by its Commissioner,
Ripon Building,
Chennai-600003.

19. Engineer in Chief (Water Resources
Organisation) and Chief
Engineer (General),
Public Works Department, Chepauk,
Chennai-600005.

20. Tamil Nadu Biodiversity Board, Rep. by
its Secretary,
TBGP Campus, 2nd Floor, Velacherry-
Tambaram Main Road, Nanmangalam,
Medavakkam Post,
Chennai-600 100.

21. Tamil Nadu State Wetland Authority,
Rep. by its Member Secretary, No.1,
Jeehis Road, Panagal building,
Saidapet, Chennai - 600 015.

22. Department of Environment, Rep. by
its Director, No.1, Jeehis Road, Panagal
Building,
Ground Floor, Saidapet,
Chennai-600015.

23. The Member Secretary,
Chennai Rivers Restoration Trust,
6/103, Dr. D. G. S. Dinakaran Salai, Raja
Annamalaipuram, Chennai-600028.

... Respondent(s)


V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

REPORT FILED BY THE 12th RESPONDENT

I, V.G. Ramaswami, S/o. V. Gurusamy, Hindu, aged about 58 years now working as Superintending Engineer (Central/ Co-ord) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai do here by solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (Central/ Co-ordination) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and 12th Respondent herein and well acquainted with the facts of the case from the connected files.

2. I respectfully submit that Hon'ble NGT has given certain directions to CMWSSB in its order dated 24.02.2022 at Para No. 5& 7 which reads as follows:

- **Para No.5:** *It is seen from the report that DPR has been prepared, which is placed before the Board for approval. They have not given the timeline within which the same will be completed. Further, it is not clear from the report as to whether there was any reduction in pollution load caused to the water bodies on account of the measures already taken which will have to be monitored by the Pollution Control Board.*

- **Para No.7:** *The Greater Chennai Corporation, CMWSSB and Tamil Nadu Pollution Control Board are directed to file their further progress cum action taken reports*

3. I further hereby submit the further progress cum action report of Chennai Metropolitan Water Supply and Sewerage Board to prevent sewer discharge into **Korattur, Ambattur, Madhavaram and Adambakkam lakes.**

- **Korattur Lake:** The Short term & Long term action plan to plug the domestic sewage outfalls into Korattur Lake through laying of sewer mains in the streets , construction of Machine holes and effecting the House sewer connections is being executed in the below mentioned locations as detailed in Table 1

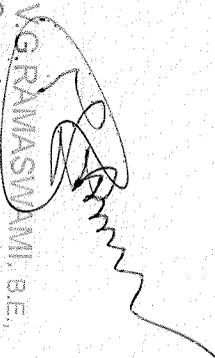

V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

TABLE 1: PLUGGING OF DOMESTIC SEWAGE INTO KORATTUR LAKE			
S.NO.	OUTFALL LOCATIONS	S.NO.	OUTFALL LOCATIONS
1	Ward 85 - Ramapuram	8	Ward 85 -TASS industrial estate
2	Ward 85 - Teachers Colony	9	Ward 79-83,87-88 : Ambattur(OT)streets, Kallikuppam
3	Ward 90 – Padikuppam Ward 93 – Golden gerorge Colony, Ward 92 - Paarisalai,MogappairEast(10-12 blocks) Ward 93-Mogappair East(1-6 Blocks)	10	Ward 81:KK road, Ambattur OT, IndiraNagar, Kalyanapuram, Thiruvallur Nagar
4	Ward 84 -SIDCO Industrial Estate Ward 85 & Ward 86(P) - Tiny Shed	11	Ward 82- Karukku, DTP colony; Kallikuppam,Memabedu, GnanamoorthyNagar, Madanamkuppam(part). Ward 91 -Ebinezar avenue
	Ward 84 & 86- Korattur & Mannurpettai		Ward 79 -Oragadam, Gandhi Nagar, Ram Nagar, Ezhil Nagar. Ward 80-Puthur, Viyalakshampuram, Banu Nagar.
5	Ward 84: Pattavakkam,Mannurpettai, Kachanankuppam , Ambattur, SIDCO Estate	12	Ward 83- Katchanakuppam, Korattur, TVS nagar, Annai Nagar, Madanamkuppam(p). Ward 85- Kamarajapuram, TASS industrial estate, Vanchi Nagar.
6	Ward 86-Athipattu, Mannurpettai (P), Ambattur Estate (P), ICF Colony	13	Ward 86- Annai sathya nagar;
		14	Ward 85- Sivanandha colony
7	Ward 82- Karukku, Gnanamoorthy ,DTP Colony ; Ward 81 -Poomphuar Nagar Ward 85- Mangalapuram	15	Ward 85- MKB colony
		16	Ward 84- Pattavatamman Estate & Tiny Shed

4. I respectfully submit that from above Table, works executed in mentioned Locations at **S.No.1, 2 & 7** has been completed. **Work is under progress** in the locations mentioned in **S. No. 3, 4, 5, 6, 8, 9, 10, 11, 12**. **Work has to be taken up in the locations** mentioned in **S.No.13-16** for which **DPR has been prepared** and to be placed in the Board meeting for its consideration and approval.

V.G.RAMASWAMI, B.E.,
Superintending Engineer,
C.M.W.S.S.Board
Chennai - 600 002.

5. Further I humbly submit that works of plugging sewage outfalls into Korattur Lake are being carried out in an expedite manner through "Illam Thorum Innaipu Scheme" to avoid letting out of sewage into Water bodies by the residents of the mentioned locations. The current progress of work towards this matter is as follows:

KORATTUR LAKE-DETAILS OF WORKS EXECUTED IN LOCATIONS AS DETAILED IN TABLE 1 BY CMWSSB TO AVOID LETTING OUT OF SEWAGE INTO KORATTUR LAKE till 20.03.2022

S.No	HSC(HOUSE SEWER CONNECTION)		SEWER MAIN			MACHINE HOLES			
	TOTAL HSC Nos. to be given	CONNECTION already GIVEN Nos.	BALANCE to be given Nos.	TOTAL LENGTH to be laid (in m)	COMPLETED (in m)	BALANCE to be laid (in m)	TOTAL MH to be constructed Nos.	CONSTRUCTE D Nos.	BALANCE to be constructed Nos.
1	45999	20296	25703	103811	91600	12211	4289	3948	341

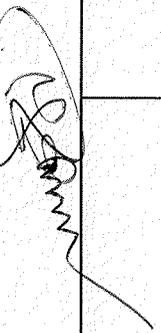
• **Ambattur Lake:**

CMWSSB has conducted survey to find out the sewage outfalls into the Ambattur lake and noticed that there are letting out of sewage into the lake from Nehru Nagar in Division 81, Area VII.

In order to prevent such letting out of sewage from this area into the lake, short term and long term action plans are submitted by CMWSSB in last report and the updated progress is given below:

SHORT TERM ACTION PLAN

S.No	Issues	Action Plan	Target Date
1	<u>Nehru Nagar SPS in Depot 81</u> Present sewage pumping capacity with 2 nos. of 20 HP is insufficient to pumpout sewage from this pumping station to Karuppan kulam.	(a) Supply and erection of Pumpset of 30 HP. – 2 nos. with allied works are proposed to improve the efficiency.	DPR is under preparation and the subject will be placed in the Board meeting.
2.	<u>Nehru nagar / Ward 81</u> 6 nos. of streets. (Oragadam road, Krishnapuram, Cholapuram, Venkatapuram, Cholambedu Main Road, K.K.Road.) Under ground sewer systems is available. But the households are not taking HSC's since they are using septic tank for collection of domestic sewage and overflow from septic tank is being let-out into Storm Water Drain.	<u>As on 23.03.2022</u> Total houses – 745 HSC given:495 Nos HSC to be given – 250 Nos.	House service connection are being provided under illamthorum Innaipu scheme


V.G. RAMASWAMI, B.E.,
 Superintending Engineer
 C.M.W.S.S. Board
 Chennai - 600 002.

3.	Presently the residents of the above streets are letting out their sullage water to the nearby open drain and these sullage water is finally let into Ambattur lake at near Nehru Nagar Sewage pumping station	It is proposed to construct a small duct provision across the open drain near the lake and all the unauthorized letting out of sewage as well as sullage water will be diverted to the nearest machine hole for collecting sewage at sewage pumping station. This work will be commenced shortly and it will be completed.	This work will be completed before 30.05.2022
----	--	--	---

LONG TERM ACTION PLAN

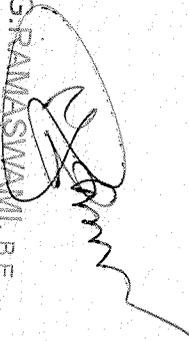
Sl. No	Issues	Action Plan	Target Date
1	<p>Near Nehru Nagar Sewage Pumping Station at western side.</p> <p>The existing deep sewer main is located adjacent to the lake has to be shifted to avoid entering of sewage into Lake</p>	<p>Diversion by construction of machine hole and laying of 500mm dia CI pipes at 5 m deep for a length of 20m to be carried out with plugging of existing sewer line adjacent to the Lake. DPR is under preparation and will be finalised shortly for taking up the work.</p>	<p>DPR is under preparation and the subject will be placed in the Board meeting.</p>

• **Madhavaram Lake:**

- ❖ The Madhavaram lake comes under Depot 28, Area-III and this lake is maintained by the Fisheries department TNAUHVAS. Encroachment of Madhavaram lake has been made on the Eastern side of the lake and the exact location is Periyasekkadu. There is no sewerage system in PeriyaSekkadu and residents are using septic tank arrangements. **The DPR for providing Under Ground Sewerage Scheme (Madhavaram Scheme) is under final stage.**
- ❖ On inspection, it is observed that there is no sewage let out into the Madhavaram Lake.

• **Peerkankaranai Lake:**

- ❖ The Peerkankaranai lake is located in Peerkankaranai Town Panchayat and **does not comes under the Greater Chennai Corporation jurisdiction. Hence, this issue does not pertain to CMWSSB.**


V.G. RAMASWAMI, B.E.,
 Superintending Engineer
 C.M.W.S.S. Board
 Chennai - 600 002.

• Adambakkam Lake:

❖ Adambakkam lake bund **encroached by residential and commercial buildings** come under a water body. Due to this, encroachments, Adambakkam lake has shrunk and gets polluted due to partial sewer let-out and seepage from septic tank from these residents. The Adambakkam lake is maintained by PWD.

❖ As per the orders of Hon'ble High court, vide W.P. No.768 of 2019 and W.M.P 21529 of 2017 pronounced on 27.01.2022, CMWSSB **cannot take up any kind of Sewer/Water infrastructure works** in the Adambakkam lake bund since it comes under water body.

• The action taken by CMWSS Board to prevent sewer discharge into Korattur, Ambattur, Madhavaram and Adambakkam lakes and the status of the ongoing works is hereby submitted before the Hon'ble Green Tribunal for consideration.

6. It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice


Superintending Engineer (Central)

V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

BEFORE ME
Advocate, Chennai

*For No. 1916/2022
High Court
Builder
Ch-104*

Solemnly affirmed at Chennai on
this 29th day of March 2022 and signed
his name in my presence

**Before the National Green Tribunal Southern
Zone, Chennai,
O.A.No.153 of 2020 (SZ)**

Tribunal on its own motion-SUO MOTU
Based on the News item in The Time of
Indian Newspaper, Chennai edition dated
30.07.2020, "Raw Sewage,
Encroachments continue to threaten
Lake".
: Applicant

Vs.

Chennai Metropolitan Water Supply and
Sewerage Board (CMWSSB) represented
by its Managing Director, Santhome
Road, MRC Nagar, Chennai – 28.
: Respondent

REPORT FILED BY 12TH RESPONDENT

G.JANAKIRAMAN
Counsel for 12th Respondent